

ITEM NO.19

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition(Civil) No.43/2022

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

WITH

W.P.(C) No. 87/2022 (PIL-W)

(FOR ADMISSION)

W.P.(C) No. 474/2022 (PIL-W)

(IA No. 89699/2022 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 496/2022 (PIL-W)

(FOR ADMISSION)

W.P.(C) No. 383/2022 (PIL-W)

(FOR ADMISSION)

W.P.(C) No. 121/2022 (PIL-W)

(FOR ADMISSION)

Date : 23-08-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MS. JUSTICE HIMA KOHLI

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

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 Ms. Asha Upadhyay, Adv.

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For Respondent(s)

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Mr. Pratyush Singh, Adv.

Mr. Aditya Dubey, Adv.

Mr. Varun Thakur, Adv.

Ms. Shraddha Saran, Adv.

Mr. Varinder Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned Senior Advocates appearing for the parties for
some time.

List the matters on 24-8-2022 for further hearing.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)